

National Company Law Appellate Tribunal

Principal Bench, New Delhi

Company Appeal (AT) (Ins) No. 252 of 2020

IN THE MATTER OF:

**Sai Peace and Prosperity Apartment
Buyers Association**

...Appellant

Vs.

ASK Investment Managers Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellant:

**Mr. Nikhil Nayyar, Sr. Advocate with Mr. Pawan
Bhushan and Mr. Divyanshu Rai, Advocates.**

For Respondents:

**Mr. Ramji Srinivasan, Sr. Advocate with Mr.
Pranaya Goyal, Mr. Denzil Arambhan, Ms. Disha
Shetty, Mr. Abhishek Sharma, Mr. Yash Sethna,
Mr. Rajshree Chaudhary and Ms. Shachi Udeshi,
Advocates for R-1.**

**Ms. Surabhi Singh, Mr. Rakesh Karela and Dr.
MR Venkatesh, Advocates for R-2.**

Mr. Anil Kumar Khicha, (RP).

With

Company Appeal (AT) (Ins) No. 315 of 2020

IN THE MATTER OF:

V. S. Suresh

...Appellant

Vs.

ASK Investment Managers Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant:

**Mr. Rana Mukherjee, Sr. Advocate with Mr.
Goutham Shivshankar, Advocate.**

For Respondents: **Mr. Ramji Srinivasan, Sr. Advocate with Mr. Pranaya Goyal, Mr. Denzil Arambhan, Ms. Shachi Udeshi, Ms. Disha Shetty, Mr. Yash Sethna, Mr. Rajshree Chaudhary and Mr. Abhishek Sharma, Advocates for R-1.**
Ms. Surabhi Singh, Mr. Rakesh Karela and Dr. MR Venkatesh, Advocates for R-2.
Mr. Anil Kumar Khicha, (RP).

ORDER

(Through Virtual Mode)

09.03.2021: Heard arguments of Learned Senior Counsel for Respondent- ASK Investment Managers Pvt. Ltd. & Ors.

For further arguments, list both the Appeals as 'Part Heard' on **19th March, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

sr/md